

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.47/BB/2018	-	Admission	Rule 4 of I&B	L&T Finance limited Vs Neel Roadlink India Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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47	D. G. CHINNAPPA SUNDAR 9888040396	PETITIONER	D. G. SUNDAR
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①	HSA ADVOCATES 9964121746	PETITIONER	SUNDAR
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ORDER

Matter is listed today for admission. Registry pointed out certain defects in the Application on scrutiny. Counsel for Petitioner is directed to comply the same. List it on 27/02/2018.


Member (T)


Member (J)